

order/Judgement despatched
to Applicant/Respondent (s)
on 27/4/94

9/6/94

R.P. No. 104/94 for
Circulation.

11/9/94

11/9/94
order/Judgement despatched
to Applicant/Respondent (s)
on 6/9/94

MPW 45/95
in R.P. 104/94
fixed for order
is WTC 6/3/95.
at Nagpur.

Ch
H3

C.P.N-25/95
fixed for order
during WTC 11/9/95
at Nagpur.

Ch

Notices issued to

Applicant/Respondents on 24/9/95

29/7/95

(10)

8.3.95
(Sl. No. 20)

This matter be
placed before the
S/B consisting of
Vice chairman in
the week beginning
from 13/4/95.

M. R. Kolhatkar

(M. R. Kolhatkar)
M(O)

J.

Dated: 28.4.95

Applicant in person.
Sh. R.S. Sundaram, Counsel for the
respondents.

M.P. 45/95 is not
maintainable as the review
application in O.A. 520/93 has
been rejected. Hence M.P. is dismissed.

(M.S. Deshpande)
VC

Dat - 11-9-95

Applicant present in person.
Rule on C.P. No 25/95 returnable
in the week commencing from
13-11-95.

(P.P. Srivastava) (M.S. Deshpande)
M(O) VC